

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

For the attention of the stakeholders of
KSA RAMPART PRIVATE LIMITED
(FORMERLY KNOWN AS AEROSTAR FINANCE PRIVATE LIMITED)

1.	Name of Corporate Person	KSA Rampart Private Limited (formerly known as Aerostar Finance Private Limited)
2.	Date of Incorporation of Corporate Person	19.05.1995
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, NCT of Delhi & Haryana
4.	CIN of Corporate Person	U74999DL1995PTC068822
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	5801, Basti Harphool Singh, Sadar Bazar, New Delhi - 110006 India
6.	Liquidation commencement date of Corporate Person	30.07.2021
7.	Details of Liquidator of Corporate Persons Name, Registration Number of the Liquidator Address Email Address, tel. no.	FCA Sudhir Chandi Reg. No.: IBBI/IPA-001/IP-P01126/2018-2019/11879 Resurgent Resolution Professionals LLP (IPE) Unitech Business Zone Tower C, 9th Floor, Unit No. 905, Sector-50, Gurugram, Haryana - 122018 Email Id: ksa.vl@resurgentrp.com Mob - +91 99113 08123
8.	Last date for submission of claims	29.08.2021

Notice is hereby given that the KSA Rampart Private Limited (formerly known as Aerostar Finance Private Limited) has commenced voluntary liquidation on 30/07/2021.

The stakeholders of KSA Rampart Private Limited (formerly known as Aerostar Finance Private Limited) are hereby called upon to submit a proof of their claims, on or before 29/08/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: New Delhi
Date: 02.08.2021


Sudhir Chandi
Liquidator of KSA Rampart Private Limited